

## **Regarding grant of funds under MGNREGA-laid**

**SHRIMATI PRATIMA MONDAL (JAYNAGAR):** I write today with deep anguish and despair of millions of citizens who have been consistently denied their rightful wages under MGNREGA. This grave injustice stems from the Central Governments inexplicable decision to withheld funds since December, 2021. MGNREGA is not merely a scheme, it is a beacon of hope for the rural poor, ensuring their livelihood and dignity through guaranteed employment. Yet, despite its monumental importance, the centre has withheld Rs. 6913 Crore. The consequences of this fund stoppage over devastation of the rural economy are crumbling.

Accountability is essential, but punishing millions of innocent, hardworking people for alleged discrepancies is not only unjust but also cruel.

I issue a fervent appeal to the conscience of the Hon?ble Minister of Panchayati Raj and Rural Development and the Central Government to release the pending MGNREGA funds to West Bengal immediately. The essence of MGNREGA is to provide timely guaranteed employment and we must honour this sacred commitment. Kindly release the funds now and restore dignity and justice to the lives of our rural people.